

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI. R. V. KOKRE
COURT 31 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 09-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	SUIT	104580/2007	m s om construction co Vs th secretary , saatya vijay co- op hsg soc ltd	PIYUSH SHAH R D MISHRA U OBJ
2	Commercial Suit	100019/2019	M/s. Snehal Engineering Proprietress Mrs. Varsha Akaram Jadhav Vs Transwat Infrastructure Pvt Ltd	Mir Associates
3	Commercial Suit	100245/2020	Canara Bank Vs Mr. Mushataq Ahmed Mohd Idris	Shri O. A. Das
<u>HEARING</u>				
4	Commercial Suit	100363/2020	Canara Bank Vs M/s. Jai Bhagwan Travels	Fatima Lakdawala Kadri
5	Commercial Suit	100364/2020	Canara Bank Vs M/s. Shree Car Rental through Proprietor Mr. Sidhesh S. Modsingh	Fatima Lakdawala Kadri
6	Commercial Suit	100337/2020	Canara Bank Vs M/s. Laxmi Travels	Fatima Lakdawala Kadri
7	Commercial Suit	100283/2020	M/s. RRW Logistics Pvt. Ltd. Vs M/s. Bombay Chemicals Pvt. Ltd.	Mrs. Kalyani G. Parmar

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S.No.	Case Type	Case No.	Title	Name of Advocate
8	CHAMBER SUMMONS	101905/2019	Canara Bank Vs M/s. Laxmi Tours and Travels	Fatima Lakdawala
(Main Matter SUIT/0102413/2018)				
<u>NM FOR HEARING</u>				
9	Commercial Suit	100296/2020	Crescent Diamonds Exim Pvt. Ltd. Vs 1.IndusInd Bank 2.Indusland Bank Surat 3.Mr. Niranjn Sing Shekhawat 4.Mr. Chirag Jain	Rajagopalan Nair
10	NOTICE OF MOTION	100891/2019	Crescent Diamonds Exim Pvt. Ltd. Suit No.1430 of 2018 Vs 1.IndusInd Bank 2.Indusland Bank Surat 3.Mr. Niranjn Sing Shekhawat 4.Mr. Chirag Jain	Adv MDP And Partners
11	NOTICE OF MOTION	101685/2019	Crescent Diamonds Exim Pvt. Ltd. - Commercial Suit No. 223 Of 2018 Vs 1.IndusInd Bank 2.Indusland Bank Surat 3.Mr. Niranjn Sing Shekhawat 4.Mr. Chirag Jain	Adv MDP And Partners
(Main Matter Commercial Suit/0000223/2018)				
12	NOTICE OF MOTION	101232/2020	Aastha Minmet (India) Ltd (Com. Stamp No. 3787 of 20) Vs IDBI Bank Ltd	Ms. Megha s. Gupta

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S.No.	Case Type	Case No.	Title	Name of Advocate
13	NOTICE OF MOTION	101248/2020	Aastha Minmet (India) Limited Suit No. 3787/2020 Vs IDBI Bank Limited and Anr.	India Law

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<u>HEARING</u>				
1	Commercial Suit	100222/2019	Vikrant Sabne and Associates Vs M/s. NeoGrowth Credit Pvt. Ltd.	Mr. Sameer Chaudankar And Charls Dmello
2	Commercial Suit	100009/2020	Shailesh Bhoormal Sanghvi Vs Haresh S. Hirani	Mr. Ramesh Jain and Mrs. Kusum Jain
3	Commercial Suit	100046/2020	M/s. Art Land Vs M/s. Green Pepper	Mr. Paras N. Vira
<u>NM FOR HEARING</u>				
4	Commercial Suit	100299/2020	Mr. Jayantilal Khimji Nandu Vs 1. M/s. Veeraj Creation 2. Jayprakash J. Bhayani	Mr. Ashok M. Saraogi
5	NOTICE OF MOTION	101910/2019	Mr. Jayantilal Khimji Nandu Vs 1. M/s. Veeraj Creation 2. Jayprakash J. Bhayani	Adv. Swati Khatri
(Main Matter Commercial Suit/0000238/2018)				
6	NOTICE OF MOTION	101914/2019	Mr. Jayantilal Khimji Nandu Vs 1. M/s. Veeraj Creation 2. Jayprakash J. Bhayani	Adv. Swati Khatri
(Main Matter Commercial Suit/0000238/2018)				
7	Commercial Suit	100134/2019	M/s. Ashok Commercial Enterprises Vs Rajesh Jugraj Madhani	Ms. Yasmin E. Tavaria

Sub Matter: NOTICE OF MOTION/0100841/2020

Sub Matter: NOTICE OF MOTION/0100840/2020

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8	Commercial Suit	100395/2020	Ravindra Singh Vs M/s. Srushti Raj Enterprises	Aditya Pratap
Sub Matter: NOTICE OF MOTION/0101092/2020				
9	NOTICE OF MOTION	100840/2020	M/s. Ashok Commercial Enterprises Vs Rajesh Jugraj Madhani	Adv. Vijay Upadhyay
(Main Matter Commercial Suit/0100134/2019)				
10	NOTICE OF MOTION	100841/2020	M/s. Ashok Commercial Enterprises Vs Rajesh Jugraj Madhani	Adv. Vijay Upadhyay
(Main Matter Commercial Suit/0100134/2019)				
11	NOTICE OF MOTION	101092/2020	Ravindra Singh Vs M/s. Srushti Raj Enterprises and Ors.	Aditya Pratap Adv.
(Main Matter Commercial Suit/0100395/2020)				
12	NOTICE OF MOTION	101227/2020	Starlift Services Private Limited Vs Principal Commissioner of Customs (Port) and Anr <u>NOTICE OF MOTION</u>	Sukanya Bhaumik
13	NOTICE OF MOTION	101620/2020	Starlog Enterprises Limited - Comm. Suit St. no. 3913/2020 Vs Axis Bank Limited	Sukanya Bhaumik

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<u>ARGUMENTS</u>				
1	Commercial Suit	100325/2020	Jeevandeep Edumedia Pvt Ltd Vs Mr. Puneet Singh	M/s. J. R. Vakil and Associates
2	Commercial Suit	100192/2019	Shri Vyankatesh Yallappa Kunchikorve Vs Shri Sandeep Rajaram Jadhav	Shri Balbheem S. Patil
3	Commercial Suit	100176/2019	Oriental Bank of Commerce - Nilufer Sarohs Doomasia Vs Mr. Vinod Chaurasiya	Anant Narayan
<u>HEARING</u>				
4	Commercial Suit	100335/2020	Canara Bank Vs M/s. Rajesh Tours and Travels	Fatima Lakdawala Kadri
<u>DRAFT ISSUES</u>				
5	Commercial Suit	100346/2020	Healthindia Insurance TPA Services Pvt. Ltd. Vs HDFC Bank Ltd.	Manoj Agiwal
6	Commercial Suit	100354/2020	Virat Global Logistics Pvt. Ltd. Vs HDFC Bank Ltd.	Mangal Kadam
<u>NM FOR HEARING</u>				
7	Commercial Suit	100321/2020	1. Mr. Saurabh Chandrakant Gogri 2. Mr. Chandrakant Gogri 3. Mrs. Rekha Chandrakant Gogri Vs Mrs. Kavita Praful Pandya	M/s. YRJ Legal

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8	NOTICE OF MOTION	103318/2018	1. Mr. Saurabh Chandrakant Gogri 2. Mr. Chandrakant Gogri 3. Mrs. Rekha Chandrakant Gogri Vs Mrs. Kavita Praful Pandya	M/s. YRJ Legal
(Main Matter SUIT/0101767/2018)				
9	Commercial Suit	100140/2019	Kamal Khandhadia Vs M/s. Shree Tirupati Greenfield	S.K. Dubey
Sub Matter: NOTICE OF MOTION/0104622/2019				
Sub Matter: NOTICE OF MOTION/0100431/2020				
Sub Matter: NOTICE OF MOTION/0104619/2019				
10	NOTICE OF MOTION	104619/2019	Kamal Khandhadia Vs M/s. Shree Tirupati Greenfield and Ors	Saurabh S. Oka
(Main Matter Commercial Suit/0100140/2019)				
11	NOTICE OF MOTION	104622/2019	Kamal Khandhadia Vs M/s. Shree Tirupati Greenfield and Anr.	Saurabh S. Oka
(Main Matter Commercial Suit/0100140/2019)				
12	Commercial Suit	100068/2020	Suresh Hiranand Rohra Huf - through its karta Mr. Suresh Hiranand Rohra Vs Tarachand Badaram Chawla	Mrityunjay B Barai, Dushyant S. Lilani
Sub Matter: NOTICE OF MOTION/0100628/2020				

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S.No.	Case Type	Case No.	Title	Name of Advocate
13	NOTICE OF MOTION	100628/2020	Suresh Hiranand Rohra Huf - through its karta Mr. Suresh Hiranand Rohra Vs Tarachand Badaram Chawla and Anr.	Mrityunjay Barai and Dushyant Lilani
(Main Matter Commercial Suit/0100068/2020)				
14	NOTICE OF MOTION	101240/2020	Heena Shantilal Nandu St No. 3855 Vs Sapan Creation	Bipin Joshi
15	NOTICE OF MOTION	101241/2020	Krupanshu Mukesh Nandu - Comm. St. No. 3856 Vs Khushboo Nirmal Chhadwa	Bipin Joshi
16	NOTICE OF MOTION	101242/2020	Heena Shantilal Nandu - Comm. Suit St. No. 3857/2020 Vs Khushboo Nirmal Chhadwa	Bipin Joshi
17	NOTICE OF MOTION	101244/2020	Mukesh Laljeebhai Nandu - Commercial Suit St. No. 3859/2020 Vs Khushboo Nirmal Chhadwa	Bipin Joshi
18	NOTICE OF MOTION	101245/2020	Dina Mukesh Nandu Comm. Suit St. No. 3860/2020 Vs Khushboo Nirmal Chhadwa	Bipin Joshi

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19	NOTICE OF MOTION	101246/2020	Manoj Vasudevan Nair - Comm. Suit St. No. 3863/2020 Vs Karan Nirmal Chhadwa	Bipin Joshi
20	NOTICE OF MOTION	101283/2020	Abhay Lodha and ors. - Comm. Suit St. No. 4201/2020 Vs State Bank of India	Vivek Singh
21	NOTICE OF MOTION	101284/2020	Abhay Narendra Lodha - Comm. Suit St. 4202/2020 Vs Union Bank of India	Vivek Singh
22	NOTICE OF MOTION	101285/2020	Abhay Narendra Lodha - Comm. Suit St. 4203/2020 Vs Bank of India and ors.	Vivek Singh
23	NOTICE OF MOTION	100431/2020	Kamal Khandhadia Vs M/s. Shree Tirupati Greenfield Developers and Ors.	S.K. Dubey
(Main Matter Commercial Suit/0100140/2019)				
<u>C/S HEARING</u>				
24	Commercial Suit	100329/2020	Rajendra Gupta Vs Reliable Clothing Pvt Ltd	S. K. Jain and Associates
25	CHAMBER SUMMONS	102041/2019	Rajendra Gupta Vs Reliable Clothing Pvt Ltd	Adv Miheer S. Jayakar

(Main Matter SUIT/0102228/2018)

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1	Commercial Suit	100443/2020	M/s. SMS Construction Vs Nafees CHS Ltd	S. K. Bhog
2	Commercial Suit	100278/2020	Dena Bank Vs M/s. Shiv Shambho Tours and Travels	M/s. K. D. Shukla and Co
3	Commercial Suit	100097/2019	Bank of India Vs Mrs. Mohanpriya A.	Som Sinha and Associates
<u>HEARING</u>				
4	Commercial Suit	100322/2020	M/s. A.R. Constructions Vs 1.Devmani Ramnath Chaturvedi 2.Kavita Devmani Chaturvedi 3.Anita Devmani Chaturvedi	Vinod L. Desai
5	Commercial Suit	100441/2020	HDB Employee Welfare Trust Vs Kapil Katyal	Wadia Ghandy
6	Commercial Suit	100287/2020	Shree Mahabir DYG. and PTG. Mills Pvt. Ltd. Vs Ashish Ramesh Rai	Jagdish Nagar and Associates
7	Commercial Suit	100013/2019	Shri. Vinod Shankar Rachha Vs Ramchandra Rajaram Chilveri	Muhammed Iftikhar Ali
<u>NM FOR HEARING</u>				
8	Commercial Suit	100141/2019	Shraddha Khandhadia Vs M/s. Shree Tirupati Greenfield	S.K. Dubey

Sub Matter: NOTICE OF MOTION/0100432/2020

Sub Matter: NOTICE OF MOTION/0100249/2020

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9	NOTICE OF MOTION	100249/2020	Shraddha Khandhadia Vs M/s. Shree Tirupati Greenfield and Ors. Adv.	Saurabh S. Oka For Applicant
(Main Matter Commercial Suit/0100141/2019)				
10	NOTICE OF MOTION	100432/2020	Shraddha Khandhadia Vs M/s. Shree Tirupati Greenfield Developers and Ors.	S.K. Dubey
(Main Matter Commercial Suit/0100141/2019)				

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